

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 111**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.  
v.  
Ninex Developers Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)**

**Order delivered on 24.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP  
For the Respondent

Mr Rakesh Kumar & Ms Preeti Kashyap, Adv.  
Mr. Prateek Kumar, Ms. Raveena Rai, Mr.  
Niranjan Rao Advocates for R-44 to 46 In IA 363  
of 2020


For the HDFC Bank  
For the Applicant

Mr. Gurmeet Bindra for HDFC Bank  
Mr. Kinshul Chatterjee, Mr. Kushal Bansal, and  
Ms. Srishti Gupta, Adv.  
Mr. Arvind Garg, Adv. and Ms. Heerika Shukla,  
CS for the applicants in IA Nos 3791, 3795,  
3815, 3816 and 3932

**ORDER**

List on 25.11.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**